

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4896
TO BE ANSWERED ON 31ST MARCH, 2017**

FOOD STANDARDS

4896. SHRI A.T. NANA PATIL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) has come up with benchmark standards for a number of categories of food;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ensure health supplements, nutraceuticals probiotics and other functional food products go through a stringent regulatory scanner and comply with specific norms before entering the market?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

- (a): Yes.
- (b): Standards for different food categories have been provided under the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, as amended from time to time.
- (c): To address the issue of health supplements, nutraceuticals, probiotics and other functional foods, the Food Safety and Standards Authority of India has notified the Food Safety and Standards (Health Supplement, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, Functional Foods and Novel Foods) Regulations, 2016 on 23.12.2016.

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